COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2014

Dated: 14th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Indian Power Corporation Ltd. Vs.			Appellant(s)
West Bengal Electricity Regulatory Commission		••••	Respondent(s)
Counsel for the Appellant(s) :	Mr. Buddy A. Ranganadhan Mr. A.S. Mathur Mr. Vivek Mathur		
Counsel for the Respondent(s) :	Mr. Pratik Dhar, Sr. Adv Mr. C. K. Rai Mr. Sachin Dubey for R-1		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 14.11.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

mk/bn